

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

C.P. (IB)/950(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Kimuro Solutions Opc Private Limited**
Vs
Digital India Payments Limited

For FC : None present.

For CD : None present.

Section 7 of IBC

ORDER

There is no representation from either of the parties when the matter was called out. Both parties are directed to appear before the next date of hearing.

List on 30.04.2024 for appearance of the parties.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK